

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

O.A.Nos.609/91 & 921/93

Thursday, this the fourth day of November 1993

Shri N.Dharmadan, Member (J)
Shri S.Kasipandian, Member(A)

1. OA No.609/91

P.P.Sreedhara Kurup,
Sub-Inspector of Police,
Airport Security,
Agatti Island, Union
Territory of Lakshadweep. .. Applicant

By Adv. Shri M.R.Rajendran Nair

v/s

1. Union of India rep. by
The Secretary,
Ministry of Home Affairs,
New Delhi.
2. The Administrator,
Union Territory of Lakshadweep,
Kavaratti.
3. the Superintendent of Police,
Union Territory of Lakshadweep,
Kavaratti.
4. M.P.Nallakoya,
Sub-Inspector of Police,
Kavaratti. .. Respondents

Respondents 1 to 3 by Adv. Shri M.V.S.Nampoothiry, ACGSC.
Respondent 4 by Adv. V.P.Seemandini.

2. OA No.921/93

Joseph James,
Circle Inspector of Police,
Agathy Air Port,
UT of Lakshadweep,
Kavaratti. .. Applicant

By Advocate Smt. V.P.Seemandini

v/s

1. The Administrator,
UT of Lakshadweep,
Kavaratti.
2. Superintendent of Police,
UT of Lakshadweep,
Kavaratti. .. Respondents

By Advocate Shri M.V.S.Nampoothiry, ACGSC.

ORDER

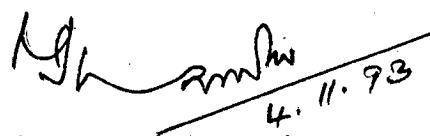
N.DHARMADAN

When these cases are taken up for final hearing, learned counsel for the second respondent produced before us a seniority list of Sub-Inspectors of Lakshadweep ^{Department} prepared by the/pursuant to the directions of this Tribunal in OA Nos.300/89, 311/89 & 466/89, as referred to in the judgment in a case filed by the applicant in OA 921/93.

2. In the light of the seniority list, we are not inclined to go into the merits of the contentions raised by the applicants in these cases for it is unnecessary to consider the merits in these cases when the final seniority list of Sub-Inspectors of Union Territory of Lakshadweep has already been issued by the concerned authority fixing their positions pursuant to the directions in the judgments. It goes without saying that the respondents 2 & 3 in OA 609/91 will take appropriate follow-up action for granting promotion to the applicants in these cases, in case they are eligible and suitable for the same. In this view of the matter, without going into the merits, the applications are closed. No costs.



(S.KASIPANDIAN)
MEMBER (A)


4. 11. 93

(N.DHARMADAN)
MEMBER (J)